

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 10

C.P. (IB)/1115(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 27.06.2024

NAME OF THE PARTIES: **ARISINFRA SOLUTIONS PRIVATE**
LIMITED V/s KINJAL CIVILCON LLP

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Nausher Kohli, Advocate a/w Mr. Ankit Pitti, CA i/b SST Legal appeared for the Petitioner.
2. Mr. Rohit Gupta, Advocate a/w Mr. Aadil Parsurampururia a/w Aalam Parsurampururia appeared for the Respondent.
3. Learned Counsel for the Respondent submits that they wish to pay Rs. 25 Lakhs by Monday i.e. 01.07.2024 and undertakes to place on record consent terms on the next date of hearing.
4. List this matter on **03.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)